

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 230
ANSWERED ON MONDAY, DECEMBER 01, 2025/ 10 AGRAHAYANA, 1947 (SAKA)
Audit Firm Survey 2025**

QUESTION

230. Shri Shivmangal Singh Tomar:

Shri Chandan Chauhan:

Shri Shashank Mani:

Shri P P Chaudhary:

Shri Buntly Vivek Sahu:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the details of the objectives and key themes of the series of Public Relations Programs launched by the National Financial Accounting Authority (NFRA);**
- (b) the details of the venues and schedule of these Public Relations Programs, along with the number of participants and stakeholders involved so far;**
- (c) the objectives of the “Audit Firm Survey 2025” launched by the NFRA along with public relations activities to know about the challenges and get feedback from auditors;**
- (d) the details of the steps taken by the NFRA to strengthen accounting quality and professional standards across the country;**
- (e) whether the business and industrial stakeholders in Madhya Pradesh particularly in the Chhindwara regions have also been benefited from these initiatives; and**
- (f) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND
MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND
HIGHWAYS.**

(SHRI HARSH MALHOTRA)

(a) The initiative of National Financial Reporting Authority (NFRA) through outreach programmes across the country is aimed at enhancing audit quality and promoting sustainable audit practices for all sizes of audit firms and especially the small & medium sized audit firms. The series of outreach programme is titled “Creating a Better Financial Reporting World” and are being organized at various locations across the country.

(b) Public Relations Programswere held as detailed below:

- (i) At Hyderabad on 26.09.2025. It was attended by 65 practitioners, including representatives from 27 audit firms.**
- (ii) At Indore on 06.10.2025. It was attended by 42 practitioners, including representatives from 13 audit firms.**

(c) NFRA initiated its first-ever “Audit Firms Survey 2025” alongside the outreach activities aimed at addressing issues related to audit quality, and towards its role of supporting all audit practitioners effectively. The insights gathered will enable NFRA to further tailor its roles and responsibilities and enable constructive dialogue with all audit firms and audit practitioners. A total of 383 firms across India participated in the survey.

(d)NFRA has taken the following main steps in keeping with its mandate:-

- (i) 21 meetings of the Authority have been held. Record notes of all Authority Meetings are placed on NFRA website as a measure of transparency and for awareness of stakeholders on critical aspects of standard setting.**
- (ii) A total of 47 amendments/changes to Ind AS (Indian Accounting Standards) have been recommended of which 44 have been notified. A set of 27 Accounting Standards for small and medium companies have been recommended which have been notified by the Ministry of Corporate Affairs.**

(iii) A set of 40 revised high-quality Standards on Auditing including revised Standard on Group Audits and Standards on Quality Management, have been suggested by NFRA.

(iii) NFRA has taken disciplinary action for professional misconduct thereby sensitizing the audit profession regarding their responsibility in law and accounting and auditing standards. Learnings from NFRA orders has been published by the profession itself. NFRA has also conducted webinars and is consistently engaging with stakeholders to disseminate its experience and findings

(iv) NFRA has issued circulars, reiterating provisions in law and standards, with a view to prevent recurrence of various types of non-compliances and bring in systemic improvement in the quality of financial reporting in India, aimed towards advising and guiding various stakeholders.

(e) & (f) NFRA organized a one-day stakeholder Public Relations or outreach programme and workshop in Indore on 06.10.2025. The Indore programme focused on strengthening audit quality among Small and Medium Audit Practitioners (SMPs) and brought together professionals from across Madhya Pradesh and the adjacent regions to deliberate on key aspects of audit practice in India's evolving regulatory landscape. It was attended by 42 practitioners, including representatives from 13 audit firms. Registration for the workshops was voluntary and registration details do not capture geographical attributes.
